MOTION FOR ELECTION OF THE INDIAN INSTITUTE OF SCIENCE EDUCATION AND RESEARCH (IISERS) COUNCIL

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI M. M. PALLAM RAJU): Sir, I move the following Motion:—

"That in pursuance of clause (j) of sub-section (2) of Section 30A of the National Institutes of Technology (Amendment) Act, 2012 (No. 28 of 2012), read with sub-section (1) of Section 31 of the National Institutes of Technology Act, 2007, this House do proceed to elect, in such manner as the Chairman may direct, one Member from amongst the Members of the House to be a member of the Indian Institutes of Science Education and Research (IISERs) Council."

The question was put and the motion was adopted.

MATTER RAISED WITH PERMISSION

Demand for severe punishment against perpetrators of gangrape of a para-medical student in New Delhi on 16th December, 2012

MR. DEPUTY CHAIRMAN: Hon. Members, a very important and serious matter which has upset and distressed all of us is going to be raised now. The matter being so serious, we are allowing all the hon. Members who have given their names. Firstly, I would invite those who have given notice. Then, I would call others too. Smt. Maya Singh.

श्रीमती माया सिंह (मध्य प्रदेश): उपसभापति जी, कल देश की राजधानी में एक पैरा मेडिकल की छात्रा के साथ गैंग रेप की जो घटना घटी है, उसे नंगा करके बुरी तरीके से मार-पीटकर जिस तरीके से सड़क पर फेंका गया है, यह क्रूरता की पराकाष्ठा है। मैं जानना चाहती हूं कि दिल्ली में कानून का राज है या गुंडों का राज है? मेरा गृह मंत्री जी से खास तौर से सवाल है और मैं उन्हें बताना चाहती हूं कि यह घटना कोई गांव में या कहीं जंगल में जाकर दूर-दराज के इलाके में नहीं घटी है, यह घटना दिल्ली के दक्षिण इलाके वसंत विहार में घटी है। उस महिला के साथ दिल्ली की सड़कों पर 90 मिनट तक गैंग रेप करने के बाद महिपालपुर होटल एरिया के सामने फेंक दिया गया। गृह मंत्री जी, उस दिन सिर्फ यही एक घटना नहीं थी, उस दिन और दो घटनाएं घटी थीं। तुर्कमान गेट इलाके में एक छह वर्ष की बच्ची के साथ दुष्कर्म की घटना भी उसी दिन घटी है और